NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 90/2017 In T.P. No. 29/NCLT/AHM/2017 (New) with Gujarat High Court C.P. No. 526/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

Name of the Company:

Zylog Plastalloys Pvt. Ltd

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

Novin Palwa, Ado with Granik Kana Khira

16 Makkorra Wa Pahwa, Mw

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Heard learned Counsel for Petitioner.

This application is filed seeking permission to withdraw TP 29/2017 (CP 526/2016 of Gujarat High Court).

The resolution of the Board of Directors has been enclosed.

IA 90/2017 is allowed.

Permission is granted to withdraw TP 29/2017.

Accordingly, TP 29/2017 is dismissed as withdrawn.

MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.